

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF VASAN HEALTH CARE PRIVATE LIMITED

CIN :U85110TN2007PTC064072

Date of commencement of CIRP: 03rd October 2019

LIST OF CREDITORS

Summary as on 15th May 2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021.

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)
Annexure - 4

Amount in Rs.

Sl NO	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in CoC					
1	Jai Jinendra Enterprises **	Not Available #	33,46,64,300	25,07,00,000	Financial Debt	Nil	-	No	1.88	No	-	8,39,64,300	-	-
2	Pinnacle Financial Consultancy & Investment Services Private Limited	Not Available #	6,72,89,201	6,72,89,201	Financial Debt	Nil	-	No	0.50	No	-	-	-	-
3	V.S. Enterprises **	Not Available #	4,62,69,830	1,94,00,000	Financial Debt	Nil	-	No	0.15	No	-	2,68,69,830	-	-
4	Indu D Shah	Not Available #	1,83,61,500	1,83,61,500	Financial Debt	Nil	-	No	0.14	No	-	-	-	-
5	Sandhya & Co **	Not Available #	9,18,36,600	1,15,00,000	Financial Debt	Nil	-	No	0.09	No	-	8,03,36,600	-	-
6	CA V Vasudevan	Not Available #	83,97,336	22,50,000	Financial Debt	Nil	-	No	0.02	No	-	61,47,336	-	-
7	Reliance Commercial Finance Limited *	Not Available #	126,19,84,052	-	Financial Debt	Nil	-	No	-	No	-	126,19,84,052	-	-
8	Hemant & Co **	Not Available #	3,32,13,600	-	Financial Debt	Nil	-	No	-	No	-	3,32,13,600	-	-
9	Vijayalakshmi Enterprises **	Not Available #	9,78,27,050	-	Financial Debt	Nil	-	No	-	No	-	9,78,27,050	-	-
10	Vipul Investment **	Not Available #	2,65,29,960	-	Financial Debt	Nil	-	No	-	No	-	2,65,29,960	-	-
11	Sri Adinath Enterprises **	Not Available #	10,58,26,750	-	Financial Debt	Nil	-	No	-	No	-	10,58,26,750	-	-
12	Hemant Mehta Sons & HUF **	Not Available #	4,30,26,800	-	Financial Debt	Nil	-	No	-	No	-	4,30,26,800	-	-
13	H S Syndicate **	Not Available #	1,54,08,250	-	Financial Debt	Nil	-	No	-	No	-	1,54,08,250	-	-
14	CGI Ophthalmic Private Limited	Not Available #	31,58,96,775	-	Financial Debt	Nil	-	No	-	No	-	-	31,58,96,775	-
15	Contacare Ophthalmic Private Limited	Not Available #	40,89,88,453	-	Financial Debt	Nil	-	No	-	No	-	-	40,89,88,453	-
16	Jagrat Natvar Dave (Director of CGI Ophthalmic Private Limited)	Not Available #	82,77,05,000	-	Financial Debt	Nil	-	No	-	No	-	-	82,77,05,000	-
17	S Ragupathi	Not Available #	12,00,000	-	Financial Debt	Nil	-	No	-	No	-	-	12,00,000	-
	TOTAL		370,44,25,457	36,95,00,701					2.78			178,11,34,528	1,55,37,90,228	

#Date of receipt not shared by IRP to RP

Note:

- The above list of creditors was collated based on whatever documents were shared by Interim Resolution Professional (IRP) like claim documents of few financial creditors & the voting share of CoC as on 22nd Feb. 2021. We haven't received the list of creditors from the IRP as on the date of appointment of RP (i.e) 23rd Apr. 2021. However, we have revised the voting share of CoC by taking into consideration of the NCLT, Chennai order dated 21st Apr. 2021 directing IRP to admit the claim of IDBI as a financial creditor. The above list may undergo change on the receipt of a complete set of documents from IRP.
- * These creditors have gone for appeal against the claim admission of IRP with Hon'ble NCLT, Chennai.
- ** These Creditors have gone for appeal against the Hon'ble NCLT Chennai order.
- On 07th May 2021, We had sent an email to CoC members to confirm the receipt of any amount from the Corporate debtor or the promoters of the Corporate debtor during the CIRP period to reconsider their claim amount. For which, only 8 of them had responded.

